

MENTIONING REPORT COURT NO 09

Date : 04/05/2022

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	2515/21	List if defect free
2	Cr.M.P.	79/22	List if defect free
3	Cr.M.P.	3029/21	List if defect free
4	Cr.M.P.	1588/19	27/06/2022
5	Cr.M.P.	19/17	30/06/2022
6	Cr.M.P.	232/22	List Next week
7	Cr.M.P.	481/22	List if defect free
8	Cr.M.P.	415/19	In Usual Course
9	Cr.M.P.	466/17	05/05/2022
10	W.P.(Cr.)	353/21	09/06/2022
11	W.P.(Cr.)	155/22	List if defect free
12	W.P.(Cr.)	135/22	List if defect free
13	Cont.(Cvl.)	354/21	13/05/2022
14	Cont.(Cvl.)	773/21	13/05/2022
15	C.M.P.	25/22	13/05/2022
16	C.M.P.	351/20	17/06/2022

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 04-05-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	TR.P(CVL)	30/2022	PENDING	
2	CR.A D.B.	1079/2018	PENDING	
3	COM. APPEAL	002/2022	Mention before Appropriate bench	
4	CR.A (SJ)	276/2022	Allowed for 06-05-2022	
5	LPA	341/2021	PENDING	

	COURT NO 13 MENTIONING REPORT 04-05-22	
1	WPC4689/21	10 May 2022
2	WPC4001/20	11 May 2022
3	WPC540/11	AFTER SUMMER VACATION
4	WPC3258/21	AFTER SUMMER VACATION
5	WPC4247/21	AFTER SUMMER VACATION
6	WPC7003/19	AFTER SUMMER VACATION
7	WPC342/21	AFTER SUMMER VACATION IF DEFECT FREE
8	WPC2907/21	AFTER SUMMER VACATION IF DEFECT FREE
9	WPC550/22	AFTER SUMMER VACATION IF DEFECT FREE
10	WPC4929/21	AS PER LAST JUDICIAL ORDER
11	WPC1813/22	AFTER SUMMER VACATION IF DEFECT FREE
12	WPC843/22	AFTER SUMMER VACATION IF DEFECT FREE
13	WPC1453/22	AFTER SUMMER VACATION IF DEFECT FREE
14	WPC1759/22	AFTER SUMMER VACATION IF DEFECT FREE
15	WPC874/22	AFTER SUMMER VACATION IF DEFECT FREE
16	WPC1303/22	AFTER SUMMER VACATION IF DEFECT FREE
17	WPC1268/22	AFTER SUMMER VACATION IF DEFECT FREE
18	WPC1118/22	AFTER SUMMER VACATION IF DEFECT FREE
19	WPC906/19	USUAL COURSE
20	WPC7278/19	USUAL COURSE
21	WPC6497/18	USUAL COURSE
22	WPC2991/21	AS PER LAST JUDICIAL ORDER
23	CMP171/22	10 May 2022
24	CMP170/22	13 May 2022
25	CONT C1328/21	AFTER SUMMER VACATION
26	CONT C730/21	AFTER SUMMER VACATION
27	CONT C818/21	AFTER SUMMER VACATION
28	CMP94/22	AFTER SUMMER VACATION
29	CONT C240/22	AFTER SUMMER VACATION IF RELATED TO THIS COURT
30	CR05/22	AFTER SUMMER VACATION IF DEFECT FREE

MENTIONING REPORT COURT NO 14

Date : 04/05/2022

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	CR. REV	737/21	REJECTED (NOT TIED UP)
2	CR. APP (SJ)	185/22	REJECTED (NOT TIED UP)